

below poverty line people who have to approach the Supreme Court for cases involving violation of their fundamental rights;

(b) if so, the details of the funding and/or subsidy schemes being worked out;

(c) whether guidelines has been drawn up to help the poor people who have to litigate in the Supreme Court for their rights; and

(d) the steps proposed by Government to address the problems being faced by ordinary people and to safeguard their rights?

THE MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHEED): (a) and (b) Under Section 12 of Legal Services Authorities Act, 1987 a person in receipt of annual income less than rupees one lakh (in some States Rs.50,000/-) if the case is before a Court other than the Supreme Court, and less than Rs.1,25,000/- if the case is before the Supreme Court, are entitled to free legal services.

(c) The Supreme Court Legal Services Committee Regulations 1996 and National Legal Services Authority (Free and Competent Legal Services) Regulations 2010 have been framed to help poor people who need free legal services in Supreme Court of India.

(d) In order to address the problems being faced by ordinary people to safeguard their rights and to implement the legal aid schemes and Legal Services Programmes of National Legal Services Authority (NALSA) in accordance with the object of the Legal Services Authorities Act, 1987, NALSA has formulated National Plan of Action for 2011-12 which include increasing legal services to the children, legal services focused on women, strengthening the role of para-legal volunteers in legal services, setting up of legal aid clinics in villages, legal services to workers in unorganized sector, paving way for social justice litigation for environmental protection etc.

Subsidy on loan to micro, small and medium enterprises

†709. MISS ANUSUIYA UIKEY: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether it is a fact that Government provides three per cent subsidy on the interest on the loan being given to micro, small and medium enterprises for modernisation of their undertakings and machines;

†Original notice of the question was received in Hindi.

(b) if so, the details thereof; and

(c) whether this subsidy is provided to enterprises established in all the areas of the country or it is provided only to units related to areas and products notified by the Central Government?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH): (a) and (b) The Ministry of Micro, Small & Medium Enterprises (MSME) is operating a scheme for technology upgradation called, Credit Linked Capital Subsidy Scheme (CLCSS). Under the Scheme, capital subsidy at 15% of value of plant & machinery is provided on loans upto Rs.1 crore.

The scheme is implemented through 11 Nodal Banks/agencies such as Small Industries Development Bank of India (SIDBI), National Bank of Agriculture and Rural Development (NABARD), State Bank of India, Andhra Bank, State Bank of Bikaner & Jaipur, Bank of Baroda, Punjab National Bank, Canara Bank, Bank of India, Tamilnadu Industrial Investment Corporation Limited and the National Small Industries Corporation Ltd.

(c) The Subsidy is provided to Micro and Small Enterprises across the country for purchase of plant and machinery in the specified products groups/technologies approved under the Scheme.

Closed MSMEs in Rajasthan

710. DR. GYAN PRAKASH PILANIA: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the number of MSMEs/industries closed down during the last five years in Rajasthan;
- (b) the number of people who have lost their employment on account of this, year-wise;
- (c) the main reasons for closure of these small scale industries; and
- (d) the manner in which Government proposes to revive these industries?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH): (a) Information on closure among Micro, Small and Medium Enterprises (MSMEs) in registered sector is obtained through conduct of periodic Censuses. As per the 'Final Report Fourth